

GOB(I) 29/2016

**High Court of Karnataka,
Bengaluru,
Dated: 05TH October, 2016**

NOTIFICATION

The functional promotion to the following District Judges (Selection Grade) as **District Judge (Super Time Scale)**, is granted in terms of the Government Order No.LAW 26 LAC 2005 dated 22.04.2006 in the pay scale of Rs.70290-1540-76450 with effect from the dates mentioned against their names:

Sl. No.	Name and designation of the Officer	Date of entry into the cadre of District Judges (Selection Grade)	Date of grant of functional promotion to the cadre of District Judges (Super Time Scale)	Remarks
1	Sri. Appasaheb Shantappa Bellunke, Prl. District and Sessions Judge, Chikkaballapura.	01.06.2012	01.06.2015 (Though vacancy arose on 01.06.2014, due to retirement of Smt. Vidyavathi S. Akki on 31.5.2014, the officer is eligible for promotion w.e.f 01.06.2015)	-
2	Sri. Chandrashekar Patil, District Judge (Retired), No.411, Judicial Layout, 2 nd Phase, 8 th Main, Thalalghattapura, Bengaluru – 560 109.	01.06.2012	01.06.2015 (Though vacancy arose on 01.08.2014 due to retirement of Sri Mohan Sripad Sankolli on 31.07.2014, the officer is eligible for promotion w.e.f 01.06.2015)	Retired on 31.01.2016

Sl. No.	Name and designation of the Officer	Date of entry into the cadre of District Judges (Selection Grade)	Date of grant of functional promotion to the cadre of District Judges (Super Time Scale)	Remarks
3	Sri. Devendra Ramachandra Renake, Prl. District and Sessions Judge, U.K. Karwar.	01.08.2012	01.08.2015 (Though vacancy arose on 01.09.2014 due to retirement of Sri M.K. Prahlada on 31.08.2014, the officer is eligible for promotion w.e.f 01.08.2015)	-
4	Sri. V.G.Bopaiah, District Judge (Retired), No.367, 9 th Main Road, Alanahalli Layout, (Lalithamahal Nagara) Mysuru.	01.08.2012	01.08.2015 (Though vacancy arose on 01.01.2015 due to retirement of Sri V.V. Angadi on 31.12.2014, the officer is eligible for promotion w.e.f 01.08.2015)	Retired on 31.05.2016
5	Sri. Gunjigavi Siddappa Bhimappa, District Judge (Retired), Pawar Building, behind Mahendra Show Room, Near Shivaji Circle, Masaraguppi Road, Athani, Athani Taluk, Belagavi District.	01.01.2013	01.01.2016 (Though vacancy arose on 01.01.2015 due to retirement of Sri Shrikant Babaladi on 31.12.2014, the officer is eligible for promotion w.e.f 01.01.2016)	Retired on 31.5.2016

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6	Sri. Shivashankar Amarannavar, Prl. District and Sessions Judge, Udupi.	25.02.2013	25.02.2016 (Though vacancy arose on 01.02.2015 due to retirement of Sri D.R. Venkatasudarshan on 31.01.2015, the officer is eligible for promotion w.e.f 25.02.2016)	-
7	Sri. R.J. Satish Singh, Prl. District and Sessions Judge, Hassan.	25.02.2013	25.02.2016 (Though vacancy arose on 01.03.2015 due to retirement of Sri S. Renuka Prasad on 28.02.2015, the officer is eligible for promotion w.e.f 25.02.2016)	-
8	Smt. Uma M.G, District Judge, OOD, Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, H.Siddaiah Road, Bengaluru.	25.02.2013	25.02.2016 (Though vacancy arose on 01.04.2015 due to increase in cadre strength, the officer is eligible for promotion w.e.f 25.02.2016)	-

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9	Sri. V.Srishananda, Prl. District and Sessions Judge, Dharwad.	25.02.2013	25.02.2016 (Though vacancy arose on 01.04.2015 due to increase in cadre strength, the officer is eligible for promotion w.e.f 25.02.2016)	-
10	Sri. Hanchate Sanjeevkumar, Prl. District and Sessions Judge, Bidar.	25.02.2013	25.02.2016 (Though vacancy arose on 01.04.2015 due to increase in cadre strength, the officer is eligible for promotion w.e.f 25.02.2016)	-
11	Smt. S.Mahalaxmi Nerale, Prl. District and Sessions Judge, Bagalkot.	25.02.2013	25.02.2016 (Though vacancy arose on 01.04.2015 due to increase in cadre strength, the officer is eligible for promotion w.e.f 25.02.2016)	-
12	Sri. Shankar Manikrao Patil, District Judge, OOD, Addl. Registrar General, High Court Bench at Kalaburagi.	01.06.2013	01.06.2016 (Though vacancy arose on 01.04.2015 due to increase in cadre strength, the officer is eligible for promotion w.e.f 01.06.2016)	-

Sl. No.	Name and designation of the Officer	Date of entry into the cadre of District Judges (Selection Grade)	Date of grant of functional promotion to the cadre of District Judges (Super Time Scale)	Remarks
13	Sri. Channabasappa Margoor, Prl. District and Sessions Judge, Ballari.	01.08.2013	01.08.2016 (Though vacancy arose on 01.05.2015 due to retirement of Sri V.G. Savadkar on 30.04.2015, the officer is eligible for promotion w.e.f 01.08.2016)	-

BY ORDER OF THE HIGH COURT,

Sd/-
(JOHN MICHAEL CUNHA)
REGISTRAR GENERAL

To:

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2. The Prl. City Civil and Sessions Judge, Bengaluru.
3. The Prl. District and Sessions Judge, Bagalkot /Ballari / Bidar/ Chickkaballapura/ Dharwad/ Hassan/ U.K.Karwar/Udupi.
4. Sri. Chandrashekar Patil, District Judge (Retired), No.411, Judicial Layout, 2nd Phase, 8th Main, Thalalhattapura, Bengaluru - 560 109.

5. Sri. V.G.Bopaiah, District Judge (Retired), No.367, 9th Main Road, Alanahalli Layout, (Lalithamahala Nagara) Mysuru.
6. Sri. Gunjigavi Siddappa Bhimappa, District Judge (Retired), Pawar Building, behind Mahendra Show Room, Near Shivaji Circle, Masaraguppi Road, Athani, Athani Taluk, Belagavi District.
5. The Chief Secretary to Government, Vidhana Soudha, Bengaluru.
6. The Principal Secretary to Government, Law Department, Vidhana Soudha, Bengaluru.
7. The Secretary to Government, DP & AR, Vidhana Soudha, Bengaluru.
8. The Accountant General (A&E) in Karnataka, Bengaluru.
9. The Additional Registrar General, High Court of Karnataka, Dharwad Bench.
10. The Additional Registrar General, High Court of Karnataka, Kalaburagi Bench.
11. The Registrar General/Registrar(Vigilance)/Registrar (Judicial)/ Registrar (Administration)/Registrar (Recruitment)/Registrar(Infrastructure & Maintenance)/Registrar (Review & Statistics) /Registrar (Computers) and the Secretary to Hon'ble the Chief Justice.
12. The Central Project Co-ordinator (Computers), High Court of Karnataka, Bengaluru.
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